

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar Vigilance at Srinagar)

To

All Pr. District and Sessions Judges,
of the State.

No: 233/RV Dated: 4-09-2018

**Subject: Action Plan/Target for disposal of cases by the end
of March 2019 and mechanism for implementation.**

Sir/Madam,

In reference to the Circular No. 86/RV dated 09.07.2018 issued by this office on the above cited subject, all the Pr. District and Sessions Judges are requested to send the report of their respective district to this office within a period of seven days positively.

Yours faithfully,


(Puneet Gupta) 04/9/18
Registrar Vigilance